GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.3127 TO BE ANSWERED ON 23rd MARCH, 2021

SPECIAL FUNDS RELEASED TO THE STATES FOR COVID-19

3127 SHRI A. VIJAYAKUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the special fund has been released to the States for control or treatment of COVID-19 patients in the country since February 2020;
- (b) if so, whether there is misuse of funds being reported in COVID-19 fund in many States, especially in Tamil Nadu; and
- (c) if so, the details of the action taken thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): For management and containment of COVID-19 pandemic, financial support has been provided to all States/UTs under the National Health Mission (NHM) and India COVID-19 Emergency Response and Health System Preparedness Package during 2019-20 and 2020-21, respectively.

No cases of misuse of funds have so far been reported.